

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 32/RP/2023

Subject : Petition under Section 94 of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking review of this Commission's order dated 1.8.2023 in Petition No.258/MP/2019.

Petitioner : Jhajjar Power Limited (JPL)

Respondent : Tata Power Trading Co. Ltd. and Anr.

Date of Hearing : **29.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Aniket Prasoon, Advocate, JPL
Shri Aman Sheikh, Advocate, JPL
Ms. Archita Kashyap, Advocate, JPL
Shri Nitish Gupta, Advocate, TPDDL
Ms. Parichita Chowdhury, Advocate, TPDDL
Ms. Kamyia Sharma, Advocate, TPDDL
Shri Venkatesh, Advocate, TPTCL
Shri Amant Singh Ubeja, Advocate, TPTCL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for a hearing and accordingly, the matter was adjourned.

2. The Petition will be listed for the hearing **on 8.10.2024**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)